

It is, however, a fact that traders in Western Tibet this year had considerable difficulty in selling goods and in barter of their merchandise. The attention of the Chinese Government has already been drawn to these difficulties, particularly in the note presented by the Ministry to the Chinese Embassy in India on the 26th October, 1959, and published subsequently in White Paper II.

South Patel Nagar, New Delhi

1405. Shri Ram Krishan Gupta: Will the Minister of Works, Housing and Supply be pleased to state the details and numbers of blocks and houses in South Patel Nagar, New Delhi, which were damaged owing to their construction in the low-land area?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): There has been no damage to quarters constructed in the low-land area in South Patel Nagar.

Export of Manganese Ore

1406. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state:

(a) the present policy for canalising the export of manganese ore;

(b) whether there is any proposal to canalise the export of manganese ore entirely through the State Trading Corporation;

(c) if not, the present share of State Trading Corporation and the private sector; and

(d) the total quantity of manganese ore exported by each of them during 1958-59 and 1959-60 so far?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) In the current policy there is no provision for canalising manganese ore exports through any agency.

(b) No, Sir.

(c) The share of each is determined on 50 : 50 basis.

(d)	STC	Private Sector	Total
	Tons	Tons	Tons
1958-59 (July— June)	3,55,928	5,65,615	9,21,543
1959-60 (July— August, 1959 only.)	1,10,752	*41,418	1,52,170

*Provisional

Migration of Indians from Tibet

1407. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state the number of Indians who have migrated from Tibet to India since the outbreak of trouble there?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): According to our information about 100 Ladakhi Lamas have so far returned to India. This is apart from those Indian traders who were on short term visits to the Tibetan markets and who have come back to India either in the normal course or because of the decline in Indo-Tibetan trade and the difficulties facing the continuance of customary trade.

Development of Oil Mills

1408. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2431 on the 9th September, 1959 and state the further progress since made regarding the development of oil mills in India?

The Minister of Industry (Shri Manubhai Shah): Two more units for the crushing of cottonseeds have been approved by the Government for licensing under the Industries (Development and Regulation) Act, 1951. Final licences have not yet been issued